

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1507**

TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)

TRAFFIC CHALLAN TO COVID-19 WARRIORS

1507. SHRI RAHUL RAMESH SHEWALE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether red lights and cameras to detect overspeeding had not been kept off despite allowing both ways traffic on a single road only in Delhi during the period of nationwide lockdown resulting in a large number of traffic challans being sent to the COVID-19 warriors including Doctors, Nurses, Para-medical Staff, Bank Employees, Government Employees, suppliers of essential commodities etc.;

(b) if so, the details thereof and the reasons therefor along with the total amount of penalty imposed on such COVID-19 warriors through the said traffic challans during the period of lockdown;

(c) whether the Government proposes to waive off such penalty imposed on such COVID-19 warriors in the public interest;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the other steps taken/being taken by the Government in this direction?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e) : Delhi Traffic Police has informed that during the lockdown period, out of total 37 locations where Red Light Violation Detection (RLVD) cameras are installed, at 18 locations signals were put on blinker/off mode for different periods owing to operational requirements. However, Over Speed Violation Detection (OSVD) cameras were kept on active mode in view of the safety of all road users.

The notices in respect of motorists who were captured by the automated system of RLVD and OSVD cameras for red light/ stop line/ over speeding violations were sent to the registered owners of the motor vehicles through SMS on the mobile number registered in VAHAN data base. During the period from 25.3.2020 to 31.05.2020, an amount of Rs.18.98 crore has been collected against 1,29,932 notices issued for traffic violations; 13,15,059 notices are pending payment; and 5,59,610 notices have been sent to Virtual Courts.

Separate data for COVID-19 warriors in respect of above violations is not maintained by Delhi Traffic Police.
